

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 770/2017

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VIPIIN

Respondent(s)

[ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED]

Date : 20-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Mr. Abhishek Saket, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

The Registry to provide a scanned copy of the record of the Trial Court to the learned counsel for the appellant who shall file a compilation of notes of evidence and other documents within a period of four weeks from today.

List for hearing on 3rd April, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER